



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.03.2026

NOTICE

Please take notice that the following matter listed on 26.02.2026 was not taken up. The next date of hearing in the matter is **30.03.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 18 of 2023 & I.A. No. 48 of 2023 Part Heard	Shapoorji Pallonji & Company Pvt. Ltd. Vs. Rattan India Power Ltd.	Sonali Jaitley Bakhshi	Karan Batura

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)